

<i>Sl. No.</i>	<i>State/Subject</i>	<i>1990-91</i>	<i>1991-92</i>	<i>1992-93</i>	<i>1993-94</i>	<i>1994-95</i>
1	2	3	4	5	6	7
16.	Mizoram	1,89,589	1,88,155	53,363	1,34,500	1,62,900
17.	Nagaland	NIL	NIL	31,200	94,000	
18.	Orissa	2,49,680	31,00,000	18,00,000	10,920	4,900
19.	Punjab	1,73,44,340	65,11,190	N.A.	3,18,85,643	3,35,56,000
20.	Rajasthan	51,95,000	18,76,370	18,81,798	3,12,240	-
21.	Sikkim	3,80,629	3,92,486	6,05,000	6,49,095	5,52,055
22.	Tamil Nadu	79,17,416	44,65,223	17,13,145	1,85,82,353	1,55,62,702
23.	Tripura	65,007	60,300	52,807	60,441	1,58,227
24.	Uttar Pradesh	13,06,601	8,80,400	2,85,100	25,35,830	5,15,72,114
25.	West Bengal	N.A.	N.A.	N.A.	19,47,371	88,67,576
<i>Union Territories</i>						
26.	A & N Islands	Not available	N.A.	24,878	N.A.	N.A.
27.	Chandigarh	1,500	5,58,402	16,800	4,000	4,000
28.	Dadra Nagar Haveli					
29.	Daman Diu					
30.	Delhi	NIL	N.A.	N.A.	14,41,377	N.A.
31.	Lakshadweep					
32.	Pondicherry	1,40,300	1,89,800	1,72,737	1,22,510	2,07,425

**Sick Industries**

1491. SHRI CHHEDI PASWAN:  
SHRI HARIKEWAL PRASAD:  
SHRI PHOOL CHAND VERMA:

(b) the area-wise total amount involved in such units;

(c) the total labour force affected due to the sickness thereof;

Will the Minister of INDUSTRY be pleased to state:

(d) the number of units revived so far; and

(a) the number of small/medium/large scale industries declared sick during each of the last three years, State-wise;

(e) the steps taken by the Government to revive the remaining units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) and (b). As per the information received from the Reserve Bank of India, the number of small industries and other than small scale industries (medium and large scale) declared sick along with amount outstanding during the last three years, State-wise are given in the attached Statement - I

(c) Reserve Bank of India is the source of data on industrial sickness. Information of labour force is affected due to sickness not available with the Reserve Bank of India.

(d) Based on the information received from the Reserve Bank of India, the number of non-small scale industries nursed back to health during the last three years, and small scale industries put under nursing programme in the last three years are given in the attached Statement - II

(e) Steps taken by Government for revival of sick industrial units.

The Government has enacted a comprehensive legislation namely "The Sick Industrial Companies (Special Provisions) Act, 1985". A quasi-judicial body designated as "The Board for Industrial and Financial Reconstruction (BIFR)" has been set up under the Act to deal with the problems of the sick industrial companies in an effective manner, which has become operational with effect from the 15th May, 1987.

2. The Reserve Bank of India has issued guidelines to banks for strengthening the monitoring systems and for arresting industrial sickness at the incipient stage so that corrective measures are taken in time.
3. Commercial banks have also been directed by the Reserve Bank of India to formulate rehabilitation packages for the revival of potentially viable units.

4. The Reserve Bank of India has also issued guidelines to the banks indicating parameters within which banks could grant reliefs and concessions for rehabilitation of sick but potentially viable units without reference to RBI both in the large and small scale sector.
5. Revival of sick industrial units is also facilitated by amalgamation/merger of sick units with healthy units. Tax benefits are given under Section 72(A) of the Income Tax Act, 1961 to the healthy company for revival of the amalgamating sick unit.
6. Government has set up the National Renewal Fund which would, *inter-alia*, provide for payment of compensation to workers affected by industrial restructuring.
7. On the advice of the Government of India, the Reserve Bank of India has set up State Level Inter-Institutional Committees (SLIICs) in all States under the Chairmanship of Secretary, Industries Department of the concerned State, Government for working out a rehabilitation package for revival of sick but viable small scale units.
8. Financial assistance in the form of long term equity type assistance upto Rs. 2,50,000/- to units with a project cost not exceeding Rs. 10 lakhs at a nominal service charge of one percent annum is also available to potentially viable but sick small scale industrial units from the National Equity fund set up in August, 1987.
9. The Small Industries Development Bank of India (SIDBI) has been established to function as an Apex Bank for tiny and small scale industries.

A separate Refinance Scheme for Rehabilitation (RSR) is being managed by SIDBI for revival of potentially viable but sick small scale industrial units.

**STATEMENT - I***Number of Non-SSI and SSI sick Units Alongwith Amount outstanding in these Units**(Amount o/s in Rs. Crores)*

S.No	Name of the State	Units declared sick and amount outstanding (o/s)					
		March, 1992		March, 1993		March, 1994	
		No.	Amount O/s	No.	Amount O/s	No.	Amount O/s
1	2	3	4	5	6	7	8
1.	Assam						
	Non-SSI	7	5.06	11	85.55	16	95.40
	SSI	5317	31.88	5640	36.43	14210	40.52
2.	Meghalaya						
	Non-SSI	1	1.14	1	1.14	2	1.81
	SSI	68	0.50	143	0.78	317	2.11
3.	Bihar						
	Non-SSI	44	105.84	51	266.82	58	293.00
	SSI	7823	91.84	15493	114.29	17063	113.92
4.	Arunachal Pradesh						
	Non-SSI	2	10.62	0	0.00	0	0.00
	SSI	50	0.36	178	1.00	123	0.67
5.	West Bengal						
	Non-SSI	197	822.08	229	1001.17	229	1138.63
	SSI	32022	268.11	32122	287.22	56083	359.49
6.	Nagaland						
	Non-SSI	1	4.80	1	2.35	1	2.35
	SSI	2039	4.98	1081	7.30	1063	4.96
7.	Orissa						
	Non-SSI	37	117.76	39	200.54	37	192.83
	SSI	8415	54.38	13930	70.79	17235	74.50
8.	Sikkim						
	Non-SSI	1	3.05	1	3.69	1	5.69
	SSI	75	0.44	75	0.44	77	0.44
9.	Tripura						
	Non-SSI	0	0.00	1	6.55	1	6.88
	SSI	670	1.91	691	2.65	764	2.56
10.	Mizoram						
	Non-SSI	0	0.00	0	0.00	0	0.00
	SSI	1	0.15	218	0.83	119	0.66

S.No	Name of the State	Units declared sick and amount outstanding (o/s)					
		March, 1992		March, 1993		March, 1994	
		No.	Amount O/s	No.	Amount O/s	No.	Amount O/s
1	2	3	4	5	6	7	8
11.	Manipur						
	Non-SSI	0	0.00	0	0.00	0	0.00
	SSI	2277	1.34	2315	2.13	2350	2.37
12.	A & N Islands						
	Non-SSI	0	0.00	0	0.00	0	0.00
	SSI	22	0.03	23	0.35	25	0.35
13.	Uttar Pradesh						
	Non-SSI	109	377.15	144	770.86	165	816.59
	SSI	34150	257.67	33722	301.18	33915	335.43
14.	Delhi						
	Non-SSI	22	69.50	19	53.87	17	73.96
	SSI	4705	206.02	5610	232.01	5516	242.99
15.	Punjab						
	Non-SSI	32	92.08	37	103.15	39	95.86
	SSI	5485	100.28	6362	111.68	2434	64.59
16.	Haryana						
	Non-SSI	53	180.94	62	335.12	65	303.75
	SSI	3467	73.96	4563	92.33	1669	79.53
17.	Chandigarh						
	Non-SSI	12	19.96	12	20.05	10	15.01
	SSI	242	9.28	321	10.57	179	10.24
18.	J & K						
	Non-SSI	2	9.84	3	11.31	4	26.38
	SSI	769	7.89	644	7.72	162	5.14
19.	Himachal Pradesh						
	Non-SSI	22	50.21	25	49.79	26	39.03
	SSI	1481	18.68	1480	19.88	614	17.46
20.	Rajasthan						
	Non-SSI	54	143.76	70	210.31	67	188.77
	SSI	14420	67.00	16075	69.89	14665	74.72
21.	Gujarat						
	Non-SSI	155	651.01	182	725.39	184	758.32
	SSI	6581	221.01	6758	236.94	7812	235.47

S.No	Name of the State	Units declared sick and amount outstanding (o/s)					
		March, 1992		March, 1993		March, 1994	
		No.	Amount O/s	No.	Amount O/s	No.	Amount O/s
1	2	3	4	5	6	7	8
22.	Maharashtra						
	Non-SSI	301	1521.08	367	1701.35	350	1735.55
	SSI	20153	603.10	20863	728.96	21350	768.44
23.	Daman & Diu						
	Non-SSI	1	4.08	1	4.14	3	7.12
	SSI	41	2.63	23	1.00	6	0.79
24.	Goa						
	Non-SSI	5	7.21	5	4.90	5	5.40
	SSI	1066	12.27	1182	19.39	710	21.07
25.	D & N Haveli						
	Non-SSI	3	3.47	4	4.24	3	4.39
	SSI	5	0.64	10	1.57	10	1.74
26.	Madhya Pradesh						
	Non-SSI	59	157.20	81	218.10	87	205.43
	SSI	22333	151.01	9077	130.10	9795	143.97
27.	Andhra Pradesh						
	Non-SSI	145	455.37	198	745.34	209	848.93
	SSI	29586	270.51	20294	233.00	13842	262.76
28.	Karnataka						
	Non-SSI	92	336.52	111	504.12	108	347.83
	SSI	17316	189.12	17989	222.60	15145	204.35
29.	Tamil Nadu						
	Non-SSI	124	335.01	145	512.84	152	552.11
	SSI	9797	291.04	8570	328.32	8125	428.27
30.	Kerala						
	Non-SSI	48	295.05	61	350.58	66	374.83
	SSI	14883	157.26	12513	164.50	10792	169.38
31.	Pondicherry						
	Non-SSI	5	6.68	6	8.08	10	15.71
	SSI	216	5.38	211	7.12	282	11.45

**STATEMENT - II**

(i) Non small scale sick industries nursed back to health during the year.

(ii) Small scale Industries under nursing programme among viable units.

March, end	No. of units.
1992	4
1993	11
1994	16

As at the end of	No. of Units
March, 1992	13289
March, 1993	12218
March, 1994	11376